

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 111**

**CP No.4/ND/2015**

**RT CP No.195/Chd/Hry/2017**

**IN THE MATTER OF:-**

Smt. Mumuko Saxena & Ors.

...Petitioner

Vs.

EFN Global Impex Pvt. Ltd. & Ors.

...Respondent

**Under Section: 397/398 CA. 1956**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 02.08.2024.

12.07.2024  
Tanvi

Sd/-  
Court Officer